

J

SLP(C)No. 1205 OF 2002
ITEM No.207

Court No. 7

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.1205/2002

(From the judgement and order dated 19/10/2001 in OJC 11998/00
of The HIGH COURT OF ORISSA AT CUTTACK)

TATA REFRACTORIES LTD. & ANR.

Petitioner (s)

VERSUS

SALES TAX OFFICER & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for urging addl. grounds)
(For Final Disposal)

Date : 25/10/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr. Ejaz Maqbool,Adv.

For Respondent (s)

Mrs. Kirti Renu Mishra,Adv.

UPON hearing counsel the Court made the following
O R D E R